

**RESUME OF WORK DONE BY
LOK SABHA**

THIRD LOK SABHA—FIRST SESSION

16th April to 22nd June, 1962



**LOK SABHA SECRETARIAT
NEW DELHI**

186

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LOK SABHA SECRETARIAT

*Resume of work done by Lok Sabha during the First
Session of Third Lok Sabha*

of Session : 16th April to 22nd June, 1962
er of sittings : 51
er of sitting hours: : 325 hours and 20 minutes.

ADJOURNMENT MOTIONS

Notices received : 66
Brought before the House : 10
Consent withheld : 10
Leave refused by the
House : 1
Ruled out : 1

BILLS

A. GOVERNMENT BILLS

1) Introduced:

- (1) The Finance (No. 2) Bill, 1962
- (2) The National Cooperative Development Corporation Bill, 1962.

- (3) The Appropriation (Railways) No. 2 Bill, 1962
- (4) The President's Pension (Amendment) Bill, 1962
- (5) The Advocates (Second Amendment) Bill, 1962
- (6) The Appropriation (No. 2) Bill, 1962
- (7) The Customs Bill, 1962
- (8) The Specific Relief Bill, 1962
- (9) The Extradition Bill, 1962
- (10) The Appropriation (No. 3) Bill, 1962
- (11) The Appropriation (Railways) No. 3 Bill, 1962
- (12) The Hindu Adoptions and Maintenance (Amendment) Bill, 1962.
- (13) The Assam Rifles (Amendment) Bill, 1962.
- (14) The Administrators-General Bill, 1962
- (15) The Christian Marriage and Matrimonial Causes Bill, 1962

(ii) *Bill passed by Rajya Sabha laid on the Table:*

The Drugs (Amendment) Bill, 1962

(iii) *Referred to Select Committee:*

The Customs Bill, 1962.

(iv) *Bills passed:*

- (1) The Appropriation (Railways) No. 2 Bill, 1962
- (2) The Appropriation (No. 2) Bill, 1962
- (3) The Finance (No. 2) Bill, 1962
- (4) The President's Pension (Amendment) Bill, 1962
- (5) The Advocates (Second Amendment) Bill, 1962
- (6) The Appropriation (No. 3) Bill, 1962
- (7) The Appropriation (Railways) No. 3 Bill, 1962.
- (8) The Drugs (Amendment) Bill, 1962, as passed by Rajya Sai

Bills passed by Houses of Parliament and assented to by the President — laid on the Table.

- (1) The Appropriation Bill, 1962
- (2) The Union Duties of Excise (Distribution) Bill, 1962.
- (3) The Appropriation (Railways) Bill, 1962
- (4) The Appropriation (Vote on Account) Bill, 1962
- (5) The Finance Bill, 1962
- (6) The Appropriation (Railways) Vote on Account Bill, 1962
- (7) The Hindi Sahitya Sammelan Bill, 1962
- (8) The Constitution (Twelfth Amendment) Bill, 1962
- (9) The Goa, Daman and Diu (Administration) Bill, 1962
- (10) The State Financial Corporations (Amendment) Bill, 1962
- (11) The Indian Railways (Amendment) Bill, 1962
- (12) The Dock Workers (Regulation of Employment) Amendment Bill, 1962.
- (13) The Estate Duty (Distribution) Bill, 1962.
- (14) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1962.
- (15) The Advocates (Amendment) Bill, 1962.
- (16) The Telegraph Wires (Unlawful Possession) Amendment Bill, 1962.
- (17) The Indian Succession (Amendment) Bill, 1962
- (18) The Air Corporations (Amendment) Bill, 1962
- (19) The Appropriation (Railways) No. 2 Bill, 1962

B. PRIVATE MEMBERS' BILLS

(i) *Introduced:*

- (1) The Code of Criminal Procedure (Amendment) Bill, 1962. (*Amendment of sections 342 and 562*) by Shri M.L. Dwivedi.
- (2) The Factories (Amendment) Bill, 1962 (*Insertion of new section 9A*) by Shri Satis Chandra Samanta.
- (3) The Legislative Councils (Composition) Bill, 1962 by Shri Shree Narayan Das.
- (4) The Civil Aviation (Licensing) Bill, 1962 by Shri J.B.S. Bist.
- (5) The Indian Post Office (Amendment) Bill, 1962 (*Amendment of sections 68 and 69*) by Shri Satis Chandra Samanta.
- (6) The Public Employment (Requirement as to Residence) Amendment Bill, 1962 (*Amendment of section 5*) by Shri J.B.S. Bist.
- (7) The Code of Civil Procedure (Amendment) Bill, 1962 (*Omission of section 87B*) by Shri M.L. Dwivedi.
- (8) The Hoarding and Profiteering Prevention Bill, 1962 by Shri M.L. Dwivedi.
- (9) The Coir Industry (Amendment) Bill, 1962 (*Amendment of sections 10, 20, 21 and 26*) by Shri Satis Chandra Samanta.
- (10) The Film Industry Workers (Improvement of Working Conditions) Bill, 1962 by Shri J.B.S. Bist.
- (11) The Hindu Succession (Amendment) Bill, 1962 (*Insertion of new section 23A*) by Shri J.B.S. Bist.
- (12) The Indian Penal Code (Amendment) Bill, 1962 (*Amendment of sections 405 and 406*) by Shri Diwan Chand Sharma.
- (13) The Commissions of Inquiry (Amendment) Bill, 1962 (*Amendment of section 8*) by Shri Diwan Chand Sharma.
- (14) The Indian Penal Code (Amendment) Bill, 1962 (*Amendment of section 309*) by Shri Diwan Chand Sharma.

- (15) The Banking Companies (Amendment) Bill, 1962 (*Amendment of section 46 and insertion of new section 53A*) by Shri Diwan Chand Sharma.
- (16) The Gift tax (Amendment) Bill, 1962 (*Amendment of sections 22, 23, 26 and 35*) by Shri Diwan Chand Sharma.
- (17) The Foreign Exchange Regulation (Amendment) Bill, 1962 (*Amendment of sections 2 and 23 and omission of sections 19A etc.*) by Shri Diwan Chand Sharma.
- (18) The Subsidiary Banks Merger Bill, 1962 by Shri Diwan Chand Sharma.
- (19) The Industrial Disputes (Amendment) Bill, 1962 (*Amendment of section 3*) by Shri Diwan Chand Sharma.
- (20) The Industrial Disputes (Amendment) Bill, 1962 (*Amendment of section 15*) by Shri Diwan Chand Sharma.
- (21) The Companies (Amendment) Bill, 1962 (*Insertion of sections 43B and 250A and amendment of sections 224 and 237 etc.*) by Shri Diwan Chand Sharma.
- (22) The Code of Civil Procedure (Amendment) Bill, 1962 (*Amendment of section 92*) by Shri Diwan Chand Sharma.
- (23) The Delhi Rent Control (Amendment) Bill, 1962 (*Amendment of sections 14 and 20 and insertion of new section 48A*) by Shri Naval Prabbakar.
- (24) The Representation of the People (Amendment) Bill, 1962 (*Amendment of section 7*) by Shri Diwan Chand Sharma.
- (25) The Parliament Library Bill, 1962, by Shri Diwan Chand Sharma.
- (26) The Child Marriage Restraint (Amendment) Bill, 1962 (*Amendment of sections 2 and 3*) by Shri Diwan Chand Sharma.
- (27) The Mines (Amendment) Bill, 1962 (*Amendment of Sections 12, 64, 66, 70, 72C and 73*) by Shri Satis Chandra Samanta.

- (28) The Untouchability (Offences) Amendment Bill, 1962
(Amendment of sections 3 and 4) by Shri S.M. Siddiah.
- (29) The Political Sufferers Aid Bill, 1962 by Shri Satis Chandra Samanta.
- (30) The Hindu Marriage (Amendment) Bill, 1962 (Amendment of section 23) by Shri J.B.S. Bist.
- (31) The All India Ayurvedic University Bill, 1962 by Shri A.T. Sarma.
- (32) The Insurance (Amendment) Bill, 1962 (Amendment of sections 31A and 40C) by Shri Indrajit Gupta.
- (33) The Beedi and Cigar Labour Bill, 1962 by Shri A.K. Gopalan.
- (34) The Restrictions on Edible Oils (for Manufacture of Soap) Bill, 1962 by Shri Diwan Chand Sharma.
- (35) The Transport Coordination Bill, 1962 by Shri Diwan Chand Sharma.
- (36) The Shopkeepers (Fixation of Price Labels) Bill, 1962
(Amendment of sections 14 and 15) by Shri J.B.S. Bist.
- (37) The Legal Practitioners (Amendment) Bill, 1962 (Amendment of sections 14 and 15) by Shri Hem Raj.
- (38) The Hindu Succession (Amendment) Bill, 1962 (Amendment of section 30) by Shri Hem Raj.
- (39) The Indian Railways (Amendment) Bill, 1962 (Amendment of sections 11 and 12) by Shri Hem Raj.
- (40) The Constitution (Amendment) Bill, 1962 (Amendment of article 226) by Shri Diwan Chand Sharma.
- (41) The Constitution (Amendment) Bill, 1962 (Amendment of the Eighth Schedule) by Shri U.M. Trivedi.
- (ii) Bills circulated for eliciting opinion thereon:
- (1) The Legislative Councils (Composition) Bill, 1962 by Shri Shree Narayan Das.

- (2) The Hindu Succession (Amendment) Bill, 1962 (*Insertion of new section 23A*) by Shri J.B.S. Bist.

(iii) *bills withdrawn.*

- (1) The Factories (Amendment) Bill, 1962 (*Insertion of new section 9A*) by Shri Satis Chandra Samanta.
- (2) The Code of Criminal Procedure (Amendment) Bill, 1962 (*Amendment of sections 342 and 562*) by Shri M.L. Dwivedi.
- (3) The Public Employment (Requirement as to Residence) Amendment Bill, 1962 (*Amendment of section 5*) by Shri J.B.S. Bist.
- (4) The Indian Penal Code (Amendment) Bill, 1962 (*Amendment of sections 405 and 406*) by Shri Diwan Chand Sharma.

(iv) *Bill negatived:*

- (1) The Indian Post Office (Amendment) Bill, 1962 (*Amendment of sections 68 and 69*) by Shri Satis Chandra Samanta.

(v) *Bill under consideration:*

The Untouchability (Offences) Amendment Bill, 1962 (*Amendment of sections 3 and 4*) by Shri S.M. Siddiah.

4. CALLING ATTENTION – STATEMENTS MADE/LAID REGARDING NOTICES UNDER RULE 197.

Sl. No.	Subject	Name of Member	Name of Minister
			Date of statement
1	2	3	4
1.	Labour unrest in Andaman island leading to police firing.	Shri S. Hansda	Shri Lal Bahadur Shastri 19.4.1962.
2.	Disturbances in Maldah district of West Bengal.	Shrimati Renu Chakravarty	Shri Lal Bahadur Shastri 24.4.1962.

1	2	3	4
3.	Eviction of certain families by Namrup Fertilizer Project, Assam.	Shri R. Keishing	Shri C. Subramaniam 26.4.1962
4.	Scarcity of cement in Bihar	Shri Shree Narayan Das	Shri C. Subramaniam 27.4.1962
5.	Power cut in Andhra Pradesh	Shrimati V. Vimla Devi.	Hafiz Mohammad Ibrahim. 30.4.1962
6.	Circulation of map by Pakistan High Commission showing certain Indian Territory as part of Pakistan.	Shrimati Maimoona Sultan.	Shri Jawaharlal Nehru 30.4.1962
7.	Muslim concentrations on East Pakistan Border.	Shri P.C. Borooah	Shri Jawaharlal Nehru 30.4.62
8.	Insufficient supply of coal in Bihar.	Shri Shree Narayan Das	Shri K.D. Malaviya 1.5.1962
9.	Fire in huts of refugees outside Red Fort, Delhi.	Shrimati Maimoona Sultan.	Shri Lal Bahadur Shastri 1.5.1962
10.	Naga hostiles marching towards East Pakistan for receiving Mr. Phizo.	Shri P.C. Borooah	Shri Jawaharlal Nehru 1.5.1962
11.	Need to reconstitute the Calcutta Dock Labour Board.	Shri Indrajit Gupta	Shri Jaisukhlal Hathi 2.5.1962
12.	Attachment of Cotton in Gujarat by the Textile Commissioner.	Shri Indulal Yajnik	Shri Manubhai Shah 2.5.1962
13.	Threat by Small Scale Woollen Manufacturers Association and Screen Printers Association, Amritsar, to close down their concerns.	Shri Bishan Chandra Seth	Shri Manubhai Shah 3.5.1962
14.	Renewed threat of resignation by Hoogly pilots.	Shri Indrajit Gupta	Shri Raj Bahadur 3.5.1962

1	2	3	4
15	Chinese ultimatum demanding the withdrawal of Indian patrols from two check-posts.	Shri Nath Pai Shri P.C. Borooah Shri Krishnapal Singh Shri Ramchandra Vithal Bade Shrimati Maimoona Sultan.	Shri Jawaharlal Nehru 3-5-1962
16	Crossing over of 150 Naga Hostiles into East Pakistan	Shri Hem Barua Shri P.C. Borooah Shri Ramchandra Vithal Bade Shri S.M. Banerjee Shri Raghunath Singh Shrimati Renu Chakravarty	Shri Jawaharlal Nehru 3-5-1962
17	Decision of Pakistan and China to negotiate alignment of boundary between Kashmir and China's Sinkiang.	Shri Hem Barua	Shri Jawaharlal Nehru 7-5-1962
18	Crashing of an I.A.F. Dakota in Nagaland.	Shri Hem Barua	Shri V.K. Krishna Menon 8-5-1962
19	Release of four I.A.F. officers by the Naga hostiles.	Shri S.M. Banerjee	Shri Jawaharlal Nehru 9-5-1962
20	Scarcity of printing paper in Madras.	Shri R. Umanath	Shri Nityanand Kanungo 10-5-1962
21	Collision between a goods train and a truck near Andal Railway Station.	Shri Mani Ram Bagri	Shri Shah Nawaz Khan 11-5-1962
22	Arrival of Phizo in Pakistan.	Shri Bishan Chandra Seth.	Shri Jawaharlal Nehru 11-5-1962
23	Bomb explosion in Municipal building in Vasco-dagama in Goa.	-do-	-do-
24	Charges levelled against Pakistan diplomats in Calcutta by West Bengal Government.	Shri Hari Vishnu Kamath	Shri Jawaharlal Nehru 11-5-1962
25	Recent communal riots in Pakistan.	Shri S. Hansda	Shri Jawaharlal Nehru 12-5-1962
26	Accounts of riot affected victims of Malda appearing in New York Times.	Shrimati Renu Chakravarty	Shri Jawaharlal Nehru 12-5-1962

1	2	3	4
27.	Killing of five army men and injuries to others by Naga hostiles on 7.5.62.	Shri Bishan Chandra Sath.	Shri Jawaharlal Nehru 14.5.1962
28.	Two explosions on 14th and 15th May, 1962 in Delhi.	Shri Hem Barua	Shri Lal Bahadur Shastri 17.5.62
29.	Entry of some Chinese into Indian Territory and their taking of photographs of Joghani town.	H.H. Maharaja Pratap Keshari Das.	Shrimati Lakshmi N. Menon. 22.5.1962
30.	Denial of facilities by the Chinese Government to the Indian Embassy to celebrate Republic Day.	Shri Hem Barua	- do -
31.	Railway accident at Sehadah on 22.5.1962	Shri Mani Ram Bagri	Shri Shah Nawaz Khan 23.5.1962
32.	Train accident in Elizabethville and the injuries caused to Indian soldiers thereby.	Shrimati Maimona Sultan.	Shri V.K. Krishna Menon. 24.5.1962
33.	Collision of goods train and vehicle special at Sivaramapuram.	Shri S.M. Banerjee	Shri S.V. Ramaswamy 25.5.1962
34.	Reported entry of some Chinese into Gorakhpur and Basti districts of U.P.	Shri Hem Barua	Shri V.K. Krishna Menon. 26.5.1962
35.	Crash of Darbhanga Aviation's Freighter Dakota in Rajshahi district of East Pakistan.	Shri F.H. Mohsin	Shri Ahmed Mohiuddin 26.5.1962
36.	Statement made by Shri B.K. Nehru, Ambassador in U.S.A. about India's Defence Forces.	Shri Hari Vishnu Kamath	Shri Jawaharlal Nehru 29.5.1962
37.	Statement made by Shri B.K. Nehru, Ambassador in U.S.A., about Minister of Defence.	Shri Bhagwat Jha Azad	Shri Jawaharlal Nehru 29.5.1962
38.	Fire in Sadar Bazar area on the 20th May, 1962	Dr. L.M. Singhvi	Shri B.N. Datar, 29.5.1962

1	2	3	4
39.	Explosion in Nautanwa on the India-Nepal border, U.P.	Shri Hem Barua	Shri Jawaharlal Nehru, 31.5.1962
40.	Locust invasion in Amritsar district.	Shri Ramchandra Vithal Bade	Dr. Ram Subhag Singh 31.5.1962
41.	U.S. Ambassador's remarks about India's Defence Forces in U.S. Congressional Committee Report.	Shri K.K. Warior	Shri V.K. Krishna Menon 5.6.1962
42.	Fire in Connaught Place on 4.6.1962	Shri Mani Ram Bagri	Shri Lal Bahadur Shastri 5.6.1962
43.	Expiry of Indo-Tibetan Agreement 1954 with China and closing of Chinese trade Missions in India.	Shri F.H. Mohsin	Shri Jawaharlal Nehru 6.6.1962
44.	Fire in Town Hall, Delhi on 6.6.1962	Shri K.K. Warior	Shri B.N. Datar 7.6.1962
45.	Dislocation in unloading operations in Salt Cotaurs Railway Goods Shed, Madras.	Shri R. Umanath	Shri S.V. Ramaswamy 8.6.1962
46.	Invitation accorded to People's Republic of China to the proposed Anti-nuclear bomb convention at Delhi.	Shri Hem Barua	Shri Jawaharlal Nehru 8.6.1962
47.	Tuberculin test reaction at Enath near Quilon in Kerala.	Shri A.K. Gopalan	Dr. D.S. Raju 11.6.1962
48.	Derailment of Nagpur-Tatanagar passenger train on 8.6.1962.	H.H. Maharaja P.K. Deo	Sardar Swaran Singh 11.6.1962
49.	Failure of the Government to supply AAC mark labels for tobacco in Guntur.	Dr. Saradhay Roy	Shri A.M. Thomas 12.6.1962
50.	Occupation by Pakistan armed forces of Indian territory in South Berubari, West Bengal and entrenchment there.	Shri Debendra Nath Karjee	Shri Jawaharlal Nehru 12.6.1962

1	2	3	4
51.	Collision of a passenger train and transport bus near Jaipur.	Shri P.K. Vasudevan Nair	Shri S.V. Ramaswamy 12.6.1962
52.	Movement of Chinese tanks and armoured vehicles in occupied Indian territory in Northern Ladakh and sighting of long convoys of Chinese military vehicles in Southern Sikkim and Qizil Jilga in occupied Aksai Chin.	Shri P.C. Beroiah	Shri V.K. Krishna Menon 13.6.1962
53.	Reported admonition of some army officers in NEFA for their failure to prevent escape of Nagas to East Pakistan.	Shri F.H. Mehain	Shri V.K. Krishna Menon 13.6.1962
54.	Scarcity of filtered water in West Vinay Nagar, New Delhi.	Shri K.K. Warier	Dr. D.S. Raju 13.6.1962
55.	Explosion in Sadar Bazar Delhi on 14.6.1962	Shri Mani Ram Bagri	Shri B.N. Datar 15.6.1962
56.	Firing by Pakistan Armed Police on evacuees from Rajahahi district in East Pakistan crossing into Indian territory.	Shri Hem Barua.	Shri Jawaharlal Nehru 16.6.1962
57.	Decision of Prof. Haldane to quit C.S.I.R.	Shri P.K. Vasudevan Nair	Shri Humayun Kahir 16.6.1962
58.	Paralysis in epidemic form in Malda district of West Bengal.	Shri P.R. Chakravarty	Dr. Sushila Nayar 19.6.1962
59.	Acute scarcity of water at Delhi Station and Kotla Ferozshah.	Shri Mani Ram Bagri	...-do-
60.	Talks between Minister of Finance and Secretary of State for Commonwealth Relations for U.K. regarding European Common Market.	Shri G. Yallamanda Reddy	Shri Morarji Desai 21.6.1962
61.	Floods in Tripura	Shri Dasaratha Deb	Shri B.N. Datar 21.6.1962

1	2	3	4
2	Occupation by China of 500 square miles of Indian territory in NEFA.	Shri Ramchandra Vithal Bada.	Shri Dinesh Singh 22.6.1962
3	Death of two MES sweepers in Delhi.	Shri Mani Ram Bagri	Shri D.R. Chavan 22.6.1962
4	Truck and train collision near Tiltrath station.	Shri P.R. Chakravarty.	Sardar Swaran Singh 22.6.1962

5. DIVISIONS

No. of divisions held: 9

6. FINANCIAL BUSINESS

A. RAILWAY BUDGET

(i) *Railway Budget for 1962-63.*

Subject	presented on	General discussion on
Railway Budget for 1962-63	19.4.62	21.4.62 23.4.62 24.4.62 25.4.62 26.4.62

(ii) *Demands for Grants (Railways)*

Subject	Discussed on	Voted on
(1) Demand No. 1	2.5.62 3.5.62	3.5.62
(2) Demands Nos. 2 to 18 and 20.	4.5.62	4.5.62

(iii) *Demands for Excess Grants (Railways)*

Subject	Presented on	Discussed on	Voted on
Demands for Excess Grants (Railways) for 1959-60.	8-6-62	10-6-62	10-6-62

B. GENERAL BUDGET

(i) *General Budget for 1962-63*

Subject	Presented on	General Discussion on
General Budget, 1962-63.	23-4-62	7-5-62 8-5-62 9-5-62 10-5-62

(ii) *Demands for Grants (General Budget)*

Subject	Discussed on	Voted on
Demands for Grants in respect of —		
1. Ministry of Community Development and Cooperation.	11-5-62 12-5-62	12-5-62
2. Ministry of External Affairs	12-5-62 14-5-62	14-5-62
3. Ministry of Mines and Fuel	16-5-62	16-5-62
4. Ministry of Steel and Heavy Industries.	17-5-62	17-5-62
5. Ministry of Irrigation and Power	18-5-62 21-5-62	21-5-62

Subject	Discussed on	Voted on
6. Ministry of Transport and Communications	21.5.62 22.5.62 23.5.62	23.5.62
7. Ministry of Food and Agriculture	23.5.62 24.5.62	24.5.62
8. Ministry of Scientific Research and Cultural Affairs	24.5.62 25.5.62	25.5.62
9. Ministry of Health	25.5.62 26.5.62	26.5.62
10. Ministry of Education	26.5.62 28.5.62	28.5.62
11. Ministry of Information and Broadcasting	28.5.62 29.5.62	29.5.62
12. Ministry of Law	29.5.62	29.5.62
13. Ministry of Defence	29.5.62 30.5.62 31.5.62	31.5.62
14. Ministry of Works, Housing and Supply.	31.5.62 1.6.62 4.6.62	4.6.62
15. Ministry of Home Affairs	4.6.62 5.6.62 6.6.62	6.6.62
16. Ministry of Labour and Employment	6.6.62 7.6.62	7.6.62
17. Ministry of Commerce and Industry	7.6.62 8.6.62 11.6.62	11.6.62
18. Ministry of Finance	11.6.62 12.6.62	12.6.62
19. Department of Atomic Energy		12.6.62
20. Department of Parliamentary Affairs		12.6.62

Subject	Discussed on	Voted on
21. Lok Sabha		12-6-62
22. Rajya Sabha		12-6-62
23. Secretariat of Vice President		12-6-62

(iii) Demands for Excess Grants (General)

Subject	Presented on	Discussed on	Voted on
Demands for Excess Grants (General) for 1959-60.	11-5-62	16-6-62 16-6-62	19-6-62

7. HALF-AN-HOUR DISCUSSIONS UNDER RULE 55

Subject	Name of Member	Date
(1) Major and medium Irrigation projects.	Shri G. Yajamanda Reddy	3-5-62
(2) Hooghly Pilots	Shri Indrajit Gupta	12-5-62
(3) Government Employees	Shri A.K. Gopalan	14-5-62
(4) Anti-Indian publicity by Chinese Embassy in New Delhi.	Shri Hari Vishnu Kamath	23-5-62
(5) Bagh River Project	Shri Balkrishna Wamnik	18-6-62
(6) Sharing of Rihand Power by U.P. and M.P.	Shri Vidya Charan Shukla	19-6-62
(7) Rehabilitation of displaced persons in West Bengal.	Shrimati Renu Chakravarty	20-6-62

	Subject	Name of Member	Date
(8)	Allotment of C.I. sheets to states.	Shri P.R. Patel	21.6.62
(9)	Phyto Chemical Plant at Neriyanaganalam	Shri A. K. Gopalan	22.6.62

8. MEMBERS

(i) Oath or affirmation

Number of members who made and subscribed an oath or affirmation and took their seats in the House.	Language in which oath or affirmation was made.	Date on which oath or affirmation was made and of taking of seats by members.
1	2	3
199	Hindi	16.4.1962
133	English	
19	Bengali	
18	Tamil	
17	Sanskrit	
13	Telugu	
11	Malayalam	
10	Kannada	
10	Marathi	
9	Urdu	
5	Punjabi	
5	Gujarati	
5	Oriya	
1	Assamese	
7	English	17.4.1962
4	Hindi	
2	Tamil	
1	Oriya	
1	Sanskrit	
1	Telugu	
1	Urdu	
1	Bengali	

1	2	3
2	Hindi	18.4.1962
1	Bengali	
1	English	
1	Bengali	19.4.1962
1	English	
1	Hindi	
1	Gujarati	21.4.1962
1	Hindi	
1	English	23.4.1962
1	Tamil	
1	Bengali	24.4.1962
1	Telugu	
2	English	25.4.1962
1	English	27.4.1962
1	Telugu	
1	English	30.4.1962
1	Oriya	
1	English	1.5.1962
1	Hindi	3.5.1962
1	English	4.5.62
1	Hindi	
5	English	7.5.1962
1	Hindi	11.5.1962
1	Hindi	7.6.1962

(ii) *Resignation*

Name	State	Constituency	Date of resignation	Date of announcement in the House.
Shri M.V. Krishnappa	Mysore	Tumkur	12.4.1962	16.4.1962

(iii) *Suspension*

Name of Member	Date of suspension	Period of suspension	Remarks
Shri Mani Ram Bagri	24.5.62	7 days	

(iv) *Leave granted*

S. No.	Name of Member	Period for which leave granted
1	2	3
1.	Shri Lal Shyamshah	16.4.62 to 13.6.62
2.	Choudhury Brahm Perkaah	16.4.62 to 3.5.62
3.	Shri M. Hifzur Rehman	17.4.62 to 13.6.62
4.	Shrimati Jayaben Shah	7.5.62 to 22.6.62
5.	Dr. Panjabrao Deshmukh	14.5.62 to 16.6.62
6.	Shri D. B. Puri	17.5.62 to 16.6.62
7.	Maharani Gayatri Devi	23.5.62 to 22.6.62
8.	Shri V. T. Patil	21.4.62 to 29. 5.62
9.	Lt. Col. Maharajkumar Dr. Vijaya Ananda of Vizianagram	17.4.62 to 13.6.62
10.	Shri U. Mathuramalings Thevar	16.4.62 to 13.6.62

9 (i) *Motions*

Brief Subject	Under rule	Member	Date of discussion.	Decision of the House.
(1) Choosing Sardar Hukum Singh as the Speaker	7	Shri Satya Narayan Sinha	17.4.62	Adopted
(2) Choosing Shri S.V. Krishnamoorthy Rao as the Deputy Speaker	8	Dr. Ram Subhag Singh	23.4.62	Adopted
(3) Choosing Shri Jaipal Singh as the Deputy Speaker.	8	Shri Frank Anthony	23.4.62	} Net put to vote in view of motion at (2) having been adopted.
(4) - de -	8	Shri Surendranath Dwivedy	- de -	
(5) - de -	8	Smt. Renu Chakravartty	- de -	
(6) Recent series of Railway accidents.	342	Shri Nath Pai	18.6.62	--
(7) Report of the University Grants Commission for 1960-61.	191	Shri M.R. Krishna	20.6.62	Adopted
(8) Short falls in targets of Third Five Year Plan.	191	Shri Nath Pai	22.6.62	Discussion not concluded.

(ii) *Motions for modification of Statutory Rules and Orders*

Brief subject	Member	Date of discussion.	Decision of the House
(1) Amendment of Conduct of Elections (Second Amendment) Rules, 1962.	Shri Shree Narayan Das	19.6.62	Discussion postponed till next session.
(2) Amendment of I.A.S. (Pay) Rules 1954 made by notification No. G.S.R. 101 dt. 27.1.62.	Shri Harish Chandra Mathur	21.6.62	Negatived.

10. Obituary References:

	Name	Date on which reference made
(1)	Shrimati Kesar Kumari Devi, sitting Member of Third Lok Sabha.	4.5.62
(2)	Shri Ponnada Subba Rao, Member of First Lok Sabha.	1.6.62

11. Papers laid on the Table:

By Government 335

12. Petitions:

Presented by Members 2

13. Panel of Chairmen:

	Members nominated	Date of nomination
(1)	Shri Mulchand Dube	19.4.1962
(2)	Shri Jaganath Rao	
(3)	Shrimati Renu Chakravartty	
(4)	Shri Surendranath Dwivedy	
(5)	Shri Sham Nath	

14. President's Address:

Subject	laid on	Discussed on	Motion of Thanks adopted on	President's message re- ported on
President's Address delivered on 18.4.62.	18.4.62	26.4.62 27.4.62 30.4.62 1.5.62 2.5.62	2.5.62	4.5.62

* They ceased to be members of the Panel of Chairmen on the 8th May, 1962 on their appointment as Deputy Ministers.

15. Questions answered:

(1) Starred:	1633
(2) Unstarred:	3781
(3) Short Notice	24

16. Resolutions:

(i) Private Members' Resolutions

S.No.	Subject	Members	Date of discussion	Decision of the House
1.	Abolition of capital punishment.	Shri Raghunath Singh	21.4.62	Withdrawn by leave of the House.
2.	Running of more Janata Expresses	Shri M.L. Dwivedi	21.4.62 4.5.62	Negated.
3.	Committee on efficiency in public enterprises.	Shri Balkrishna Wasnik	4.5.62 18.5.62	Withdrawn by leave of the House.
4.	Measures to curb growth of monopolies.	Shri A.K. Gopalan	18.5.62	-do-
5.	Setting up cooperative farming society in every state.	Shri Inder J. Malhotra	18.5.62 1.6.62	-do-
6.	Setting up of a Committee to survey removal of untouchability and conditions of Harijans and depressed classes.	Shri K.L. Palmiki	1.6.62 15.6.62	-do-
7.	Legislation on trade unions.	Shri S.M. Benerjee (on behalf of Shri Indrajit Gupta)	15.6.62	Discussion not concluded.

Statements by Ministers

	Subject 2	Name of Minister 3	Date 4
	Conference on wealth Prime Ministers' conference to be held on 19.4.1962	Shrimati Lakshmi N. Menon	19.4.62
	Government business for the week commencing 23.4.62.	Shri Satya Narayan Sinha	21.4.62
	Proposed resumption of nuclear tests by U.S.A.	Shri Jawaharlal Nehru	24.4.62
	Railway accident at level crossing near Dhanbad on 23.4.62.	Shri S.V. Ramaswamy	24.4.62
	Government business for the week commencing 30.4.62.	Shri Satya Narayan Sinha	27.4.62
	Correcting reply given on 26.3.62 to S.Q. No. 205 regarding expansion of Magistracy and police in Delhi.	Shri R.N. Datar	1.5.62
	Bokaro Steel Plant	Shri C. Subramaniam	1.5.62
	Government business for the week commencing 7.5.62.	Shri Satya Narayan Sinha	4.5.62
	Hiring of policeman from Chinese Trade Agency in Kalimpong.	Shri Jawaharlal Nehru	11.5.62
	Government business for the week commencing 14.5.62.	Shri Satya Narayan Sinha	12.5.62
11.	Hooghly River Pilots	Shri Raj Bahadur	16.5.62
12.	Government business for the week commencing 21.5.62.	Shri Satya Narayan Sinha	18.5.62
13.	Resumption of work by Hooghly River Pilots.	Shri Raj Bahadur	21.5.62
14.	Government business for the week commencing 28.5.62.	Shri Satya Narayan Sinha	26.5.62
15.	Correcting reply given on 20.3.62 to S.Q. No. 125 regarding cheap American books.	Dr. K.L. Shrivastava	28.5.62

1	2	3	4
16.	Bunkers on Assam-East Pakistan Border re-occupied by Pakistan.	Shri V.K. Krishna Menon	28.5.62
17.	Government business for the week commencing 4.6.62.	Shri Satya Narayan Sinha	1.6.62
18.	Disturbances in East Pakistan and subsequent migrations.	Shri Jawaharlal Nehru	4.6.62
19.	Accident to No. 204 Down Poona-Bangalore Express on 4.6.62.	Shri S.V. Ramaswamy	4.6.62
20.	Government business for the week commencing 11.6.62.	Shri Satya Narayan Sinha	8.6.62
21.	Foreign Exchange situation.	Shri Morarji Desai.	8.6.62
22.	Agreement concluded with the Central Provinces Manganese Ore Co. Ltd.	Shri K.D. Malaviya	12.6.62
23.	Present stage of negotiations between U.K. and European Economic Community.	Shri Manubhai Shah	12.6.62
24.	Correcting reply given on 8.5.62 to Supplementary on S.O. No. 513 regarding chemical fertilisers.	Shri S.K. Patil	16.6.62
25.	Government business for the week commencing 18.6.62.	Shri Satya Narayan Sinha	16.6.62
26.	Correcting reply given on 26.3.62 to a supplementary on S.Q. 219 regarding pay scales of police officers.	Shri B.N. Datar	18.6.62
27.	Annual Report of the Oil and Natural Gas Commission for 1960-61.	Shri K.D. Malaviya	19.6.62
28.	Correcting reply given on 8.6.62 to a supplementary on S.Q. 1363 regarding search of premises of New Central Jute Mills Company.	Shri B.N. Datar	21.6.62
29.	Solveen Delegation Report.	Shri C. Subramaniam	21.6.62

10. Announcements by Speaker/Deputy Speaker

	Subject	By whom	Date
1.	Cancellation of sittings after 22.6.62.	Speaker	5.6.62
2.	Correction in figures of division held on 6.4.62	Deputy Speaker	7.6.62 -